

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B.SUDHEENDRA KUMAR

Petition(s) for Special Leave to Appeal (Civil) No(s).13239/2006

BED RAM

Petitioner(s)

VERSUS

RATAN LAL & ORS

Respondent(s)

(With appln(s) for stay,dismissal of slp, bringing on record addl. Documents and prayer
for interim relief)

Date: 30/04/2007 This Petition was called on for hearing today.

For Petitioner(s)

Mr Manoj, Adv.

Mr. Abhijat P. Medh,Adv.

For Respondent(s)

Mr.Praveen Chaturvedi,Adv.

UPON hearing counsel the Court made the following

O R D E R

complete the The petitioner shall take fresh steps within four weeks to

service.

List again on 18.7.2007.

(B.SUDHEENDRA KUMAR)

Registrar

hj